

OFFICE OF THE PRESIDENCY SMALL CAUSE COURT, CALCUTTA.

2 & 3, Kiran Shankar Roy Road, Kolkata – 700 001.

Email: cjpscourtcal@yahoo.co.in

NOTICE INVITING QUOTATION.

No. TEN/01/21

Dated : 29/01/2021

Vide approval dated 27/01/2021 of the Ld. Chief Judge of this Court, sealed Quotations are hereby invited on behalf of the Presidency Small Cause Court, Calcutta, 2 & 3, Kiran Sankar Roy Road, Kolkata – 700 001 for the vehicle owners for hiring of Two Diesel run commercial Non-Air-conditioner vehicle for the use of the Judicial Officers, Presidency Small Cause Court, Calcutta as per format below enclosing copies of Registration Certificate, Permit, Tax Token, Pollution Certificate and Insurance Certificate.

Quotationers should submit quotations with the following particulars: -

- 1) Name & Address of Vehicle :
- 2) Model of the vehicle with Registration No. & Mass Emission Certificate :
- 3) Insurance Certificate, Permit, Tax Token and other relevant papers :
- 4) Rate of hiring per month (excluding fuel)
Rate must be at par or below the ceiling rate :

SCHEDULE OF CEILING OF RATES FOR HIRING OF MOTOR CARS

[As specified in the Notification No. 3564-WT/3M-81/98 dated 24/11/2008 of Transport Department, Government of West Bengal]

TERMS & CONDITIONS


1. Registration of vehicle must be done as per commercial norms of West Bengal Motor Vehicle Registration Rules.
2. Maintenance of vehicles shall be borne by the vehicle owner.
3. Vehicle along with driver shall remain under the disposal of the undersigned.
4. Allowances/Salaries of Driver shall be borne by the vehicle owner.
5. In case of break down or non-availability of the vehicle concerned, the owner shall be bound to place substitute vehicle.
6. The owner of the vehicle shall be required to enter into a formal agreement/contract with the office of the Presidency Small Cause Court, Calcutta after final acceptance of his/her vehicle.
7. The vehicle owner shall be responsible to ensure the availability of vehicle on all working days on which the vehicle asked to report for duty including Saturday or other holiday, if needed, which is to be supported by special order of this Office.

The Authority of this Judgeship may accept the tender from the Concern whose quotation has been determined to be substantially responsive and who has offered the lowest evaluated quotation.

The above Authority reserves the right to accept or reject any quotations and to cancel the bidding process and reject all quotations at any time.

The Sealed Tenders are to be submitted in the office of the English Department, Presidency Small Cause Court, Calcutta on the Sixth floor of the City Civil Court Building between **11 AM and 5:00 PM** on any working day during the above-mentioned period. No Tender shall be accepted after **5 PM** on **18/02/2021**.

The Sealed Tenders will be opened on **19/02/2021 at 3:30 PM** in presence of the intending bidders or their authorized representatives in the Chamber of the Registrar of this Court on the 4th floor of the Block Side, City Civil Court Building, Calcutta.


29/01/21
Registrar,

Presidency Small Cause Court,
Calcutta,
Registrar,
Presidency Small Cause Court,
Calcutta.